

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2857

ANSWERED ON:12.12.2011

PRIVATE PLACEMENT AGENCIES

Agarwal Shri Jai Prakash;Muttamwar Shri Vilas Baburao

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of registered and unregistered placement agencies functioning at present in the country, separately, Statewise;
- (b) whether many placement agencies are duping and exploiting job seekers by publishing misleading advertisements;
- (c) the immediate steps taken/likely to be taken by the Government to check spread of doubtful private placement agencies and to make the publishers and broadcasters for such fake advertisement accountable; and
- (d) the details of the Comprehensive National Employment Policy initiated by the Government?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a) Data regarding private placement agencies is not maintained centrally. However, State Governments have been asked to take necessary steps for registration of private placement agencies.
- (b) Reports in some sections of media have come to the notice of the Government in this regard.
- (c) In respect of overseas recruitment agencies (private placement agencies) licensed under the Emigration Act, 1983, action can be taken against the registered recruiting agents (private placement agencies) for such misleading advertisements. In case of unregistered recruitment agents, cases are referred to respective law enforcing authorities of the concerned States. A Tripartite Committee has also been constituted on 31.10.2011 to examine the issue pertaining to private placement agencies & publishing of eye catching/ misleading advertisements for various kinds of job opportunities. First meeting of the said Committee was held on 11.11.2011 at New Delhi.
- (d) The draft National Employment Policy has been prepared by Ministry of Labour & Employment with an objective to accelerate employment growth, particularly in the organized sector and improve the quality of jobs in terms of productivity, average earnings and protection of workers, specially in the unorganized sector. Under the draft National Employment Policy, issues pertaining to macro-economic policy, sectoral policy, labour policy, micro and small enterprises, skill development, women and vulnerable workers have been considered and steps suggested for improving avenues of employment.